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GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Legislation Section) Civil Secretariat Jammu/ Srinagar

- Subject: Constitution of the Jammu and Kashmir Socially and Educationally Backward Classes Commission-regarding.
- Reference: U.O.No.SWD-BCC/5/2022-01 dated 11.03.2022 from Social Welfare Department.

GOVERNMENT ORDER NO : /3// -JK(LD) OF 2022 DATED : 15-03-2022

In partial modification of Government Order No. 2230-JK(LD)of 2020 dated 19-03-2020, sanction is hereby accorded to the extension of the term of the Jammu and Kashmir Socially and Educationally Backward Classes Commission by a period of six months from the date of expiry of its term i.e. 19.03.2022 for making its final recommendations.

By Order of the Lieutenant Governor.

Sd/-(Achal Sethi) Secretary to Government

No. LAW-Leg/32/2022-10

Dated.15.03.2022

Copy to the:

- 1. Financial Commissioner, (Additional Chief Secretary) Finance Department.
- Financial Commissioner, (Additional Chief Secretary) Health and Medical Education Department.
- 3. Financial Commissioner, Home Department.
- Financial Commissioner, Revenue Department.
- 5. All Principal Secretaries to Government.
- 6. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Jammu.
- Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 8. All Commissioners/ Secretaries to Government.
- 9. Commissioner Secretary to Government, Social Welfare Department.
- 10. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Jammu.
- 11. Principal to the Lord Chief Justice, High Court of Jammu and Kashmir and Ladakh at
- Jammu. 12. Director Information, J&K at Srinagar/ Jammu.
- Director Litigation, J&K at Jammu/ Srinagar.
- Director Edgettery, Jammu and Kashmir Socially and Educationally Backward Classes Commission at Jammu/ Srinagar.
- 15. Private Secretary to the Chief Secretary, J&K.
- Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.

(Ashish Gupta) Additional Secretary to Government